

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No. : 23/ S.O. / 2023

Date : 14/07/2023

It is informed that earlier order dated 06.07.2017 at Principal Seat, Rajasthan High Court Jodhpur and order dated 07.07.2017 at Rajasthan High Court Bench Jaipur by which it was ordered that whenever any Hon'ble Judge is nominated to sit from Jodhpur to Jaipur or vice versa for any indefinite period, Part Heard, Tied-up, assigned and before matters including Review Petitions and modification / correction application of that Hon'ble Judge pending at previous headquarter may be deemed released and be listed before regular benches having roster.

It is hereby ordered to withdraw the above said earlier orders dated 06.07.2017 & 07.07.2017 and from now such matters i.e. Part Heard, Tied-up, assigned and before matters including Review Petitions and application for modification / correction etc., be laid before same bench(es) with the use of video conferencing and paperless court system.

It is further ordered that on account of Elevation, Transfer, Superannuation or owing to any other cause if any Judge or Judges of a Bench be no longer attached to this High Court then such matters shall be deemed released from such Bench and be laid before :

- (i) In case of Single Bench matters, before regular bench as per roster,
- (ii) In case of Division Bench matters, wherein both the Judges are no longer attached to this High Court, before regular bench as per roster,
- (iii) In case of Division Bench matters, wherein one Judge is still attached to this High Court, before Division Bench (if available) comprising of such one Judge otherwise before a Division Bench as constituted by Hon'ble the Chief Justice.

BY ORDER

C.P. Shrivastava
REGISTRAR GENERAL

14/7/2023

No. Gen/XV/85/2023/sc-I/1537

Date : 14/07/2023

Copy forwarded to the following for information and necessary action :-

1. The Registrar - cum- Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. Private Secretary to all the Hon'ble Judges to place the same before His Lordship for kind perusal.
3. The Registrar (Admn.), Rajasthan High Court Jodhpur / Jaipur Bench, Jaipur.
4. All the Registrars / O.S.D., Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
5. Registrar (Judicial), Rajasthan High Court, Jodhpur / Jaipur Bench Jaipur with the direction to circulate the same amongst all the concerned of Judicial Side and ensure compliance of the same.
6. Registrar-cum-CPC, Rajasthan High Court Bench Jaipur with the direction to upload the same on official website.
7. All the Joint Registrars / Dy. Registrars.
8. All the Assistant Registrars / All the Administrative Officer Judicial.
9. A.O.J. General Section, Rajasthan High Court, Jodhpur.

C. P. Sharma
REGISTRAR GENERAL

14/7/23